

RC/ARC No.88/2019
Mukesh Goel Vs. Subedar Singh

(Through V/C Cisco-Webex)

25.06.2020

At 11:30 AM to 11:35 AM


Present : Sh. Roop Narain, Ld. Counsel for petitioner.

None for the respondents.

Today, the matter is listed for arguments on leave to defend application but time is sought by the Ld. Counsel to file reply to leave to defend application.

Let, the same be filed well within 15 days with a copy to the respondent.

Be listed for arguments on the leave to defend application on **24.07.2020 at 11:30 AM**. Link be sent in advance to the parties / counsels concerned. Let, a scanned copy of order-sheet be sent to Computer Branch for uploading, as per procedure.


(RAJINDER KUMAR)

SCJ-cum-RC (West), THC